

भारत के राजपत्र के भाग II, खण्ड 3 (ii) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
.....

नई दिल्ली, दिनांक 17.8.84

अधिसूचना
आयकर

शुद्धि-पत्र

सं० 5990 आ०सं० 197/153/82-आ०क०नि०-1 : आयकर
अधिनियम, 1961 का 43 की धारा 10 के खण्ड 23
के उपखण्ड IV द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय
सरकार, एतद्वारा अपनी अधिसूचना सं० 5884 आ०सं० 197/153/82-
आ०क०नि०-1 दिनांक 28.6.1984 में निम्नलिखित संशोधन करती है।

क्रम सं० 1 के सामने दिये गये पृष्ठांकन में -

"63, रियन स्ट्रीट, कलकत्ता, 16" के स्थान पर

"53, रियन स्ट्रीट, कलकत्ता-16" पढ़िए।

21/2

आर०के० तिवारी

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

राजौरी गार्डन के पास, नई दिल्ली।

राक

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

17th Sept., 1984

NOTIFICATION
(INCOME-TAX)

CORRIGENDUM

No. 5990 (F.No.197/153/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in its Notification No.5884 (F.No.197/153/82-IT(AI), dated 28.6.1984.

In the endorsement against S.No.1:-

FOR "63, Ripon Street, Calcutta-16"

READ "53, Ripon Street, Calcutta-16".

sel
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

- file*
1. The Chairman, Institute for Motivating Self-Employment, 53, Ripon Street, Calcutta-16.
 2. The Commissioner of Income-tax, West Bengal-VII, Calcutta, with ref. to his letter No.Assmnt./7084/CT/8E/181/80-81, dated 10.2.84.
 3. All Commissioners of Income-tax.
 4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
 5. Director of J&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
 6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
 7. Comptroller & Auditor General of India, New Delhi (20 copies).
 8. Bulletin Section of Dte. of Ins.(R&PR), New Delhi (5 copies).
 9. Director of Training, I&S, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
 10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

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